

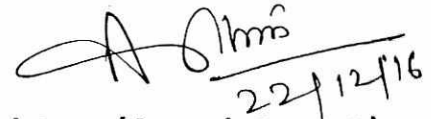
PATNA HIGH COURT

NOTICE

The objections received from the candidates in respect of model answer of the Court Manager's Examination held on 18.11.2016, have been upheld in respect of two questions only i.e. question nos. 10 & 15 as uploaded on the website of the court on 19.11.2016. The same are being rectified as under:-

Question No.	Model Answer	Correct Answer
10	(D) Enjoying	(B) Chuckling
15	(B) Seeking	(A) Inquiring

By order



Registrar (Appointment)

Patna High Court
Dated : 22.12.2016